

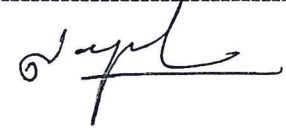

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1)	N. P. Alageelakshmi	EZON	
2)	K. BALAGANESH for. M/s. GENIUM + ASSOC	PETITIONER.	

ORDER

Counsels for both the parties present. Report is awaited, and
prayed for an adjournment. At request, the matter is adjourned.
Put up on **19.06.2018 at 10.30 AM.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)